

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)

In the Court of..... CJM GZB.....


Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1.	42984/16	मोठ जतीक	177मुआ		50/-	The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	42985/16	शिरवा सिंह	177मुआ		50/-	
3.	42646/16	विनोद कुमार सिंह	177मुआ		50/-	
4.	42983/16	हेमद	177मुआ		50/-	
5.	42650/16	अमजान लोखनी	177मुआ		50/-	
			निवाहि गाँव - अहमद			

CJM
GZB.

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of... J. Arjun on dated - 19/11/17

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1.	26/1/17	शाहसुभा	MuAct	बोली बाई	100 = 00	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	258/17	निधन	MuAct	५	100 = 00	
3.	253/17	विरधामा	MuAct	५	100 = 00	
4.	254/17	सुशयल	MuAct	५	100 = 00	
		निस्तारित पास	NIL			


 अपर मुख्य न्यायिक मजिस्ट्रेट
 कोर्ट नं-1 गजियाबाद
 19/11/17

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

Date 19.1.17

अपर मुख्य न्यायिक मजिस्ट्रेट
In the Court of... कोर्ट नं-2, गाजियाबाद.....

नियतबाद

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1.	7328/16	शुभ पस आमत थादव	MV Act	मिजयनगर	100=00	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	7306/16	शुभ पस अरविन्द	"	"	100=00	
3.	7320/16	शुभ पस आसिक	"	"	100=00	
4.	7326/16	शुभ पस रोहित	"	"	100=00	
5.	7336/16	शुभ पस हेमन्त	"	"	100=00	
6.	7312/16	शुभ पस मण्डर	"	"	100=00	
7.	7314/16	शुभ पस अफरोज	"	"	100=00	
8.	7335/16	शुभ पस प्रदीप	"	"	100=00	
		<u>निस्तारित बाद</u>	NIL			

अपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं-2, गाजियाबाद
19/1/17

